

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
SHRI BADRI KEDAR PAPERS PRIVATE LIMITED OPERATING IN
MANUFACTURING OF KRAFT PAPER AT 5 K.M., NAJIBABAD NAGINA ROAD
VILL. SIKANDRAPUR BASI, NAJIBABAD, UTTAR PRADESH, INDIA, 246763**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Shri Badri Kedar Papers Private Limited PAN: AAEC5685C CIN : U27109UR1985PTC007453
2.	Address of the registered office	Badrinath Marg, Kotdwara, Uttarakhand, India, 246149.
3.	URL of website	No official website of the Company is found.
4.	Details of place where majority of fixed assets are located	5 K.M., Najibabad Nagina Road Vill. Sikandrapur Basi, Najibabad, Uttar Pradesh, India, 246763
5.	Installed capacity of main products/ services	The installed production capacity for the main product, Kraft Paper is 125 metric tonnes per day (MT/day).
6.	Quantity and value of main products/ services sold in last financial year	Quantity and value of main products/services sold during the last financial year is NIL .
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details, including the last available financial statements (along with schedules) for the past two years, can be obtained by sending an email to the process email ID: badrikedar.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending an email at process email id: badrikedar.cirp@gmail.com or rverma@ravkassociates.com
10.	Last date for receipt of expression of interest	04.07.2025

11.	Date of issue of provisional list of prospective resolution applicants	14.07.2025
12.	Last date for submission of objections to provisional list	19.07.2025
13.	Date of issue of final list of prospective resolution applicants	29.07.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03.08.2025
15.	Last date for submission of resolution plans	02.09.2025
16.	Process email id to submit Expression of Interest	badrikedar.cirp@gmail.com rverma@ravkassociates.com

- 1) The EOI(s) received will be reviewed by Resolution Professional (RP) as well as the Committee of Creditors (CoC) and thereafter further information/documents related to the process will be provided to the shortlisted parties. The RP/COC shall have discretion to change the criteria for the EOI at any point of time.
- 2) Further details are set out in detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in EOI.

Sd/-
Rakesh Verma
Resolution Professional
In the matter of Shri Badri Kedar Papers Private Limited
IBBI Regn No:- IBBI/IPA-001/IP-P-01814/2019-2020/12794
AFA Valid up to 30-06-2026
Address for communication: -
Flat no 954, Vikas Kunj , Vikas Puri , New Delhi -110018
Mobile No : +91 98731 80810
Email: badrikedar.cirp@gmail.com/rverma@ravkassociates.com

Date: 19.06.2025
Place: New Delhi